

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2268
ANSWERED ON:17.03.2005
SC/ST COMPONENT PLAN
Charenamei Shri Mani

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC, Mumbai region earmarked Rs. 7.00 lakhs for 2002-03 and Rs. 7.00 lakhs for 2004-05 under SC/ST component Plan;
- (b) if so, whether any Committee was constituted for implementation of SC/ST Component Plan;
- (c) if so, whether the Committee had submitted any survey report for implementation of SC/ST Component Plan for 2002-03 to 2004-05;
- (d) if so, whether ONGC Mumbai region implemented the survey report of Component Plan;
- (e) if not the reasons therefor ; and
- (f) the action taken against the ONGC officials for not implementing the above said plan?

Answer

MINISTER OF PETROLEUM & NATRUAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b):- Yes Sir,

(c) to (f) :- Component Committee has not given any unanimous recommendations. The final recommendations of the committee included the reservations expressed by one of the members and included various conditions precedent to establishing the genuineness of the prospective recipients for help. ONGC have taken up the identification process and out of the six institutions recommended by the committee only one has responded.

ONGC have mentioned that delays had taken place due to difference of opinion and the conditional nature of the recommendations given by the committee. There were no delays from the ONGC side.